HIGH COURT OF JAMMU & KASHMIR AND LADAKH (Office of the Registrar General at Srinagar)

Notification

No:- 2615 RG/LP.

Dated:-/9.08.2025.

Hon'ble Full Court has been pleased to designate the below named Advocates as "Senior Advocates", subject to furnishing of undertaking in terms of Rule 5 of the High Court of Jammu & Kashmir and Ladakh (Designation Senior Advocates) Rules, 2025:

- 1. Shri Surinder Singh
- 2. Shri Shabir Ahmad Naik
- 3. Shri Tahir Majid
- 4. Shri Syed Manzoor Ahmad
- 5. Shri Mushtaq Ahmad Chashoo
- 6. Shri Aseem Kumar Sawhney
- 7. Ms. Dipika Mahajan
- 8. Shri Ravinder Sharma
- 9. Shri Rakesh Kumar Chargotra
- 10.Ms. Masooda Jan
- 11.Shri Amit Gupta
- 12. Shri Tasaduq Hussain Khawaja
- 13. Shri Chander Shekher Gupta
- 14.Shri Vishal Sharma
- 15. Shri Nirmal Kishore
- 16. Shri Rameshwar Prasad Sharma
- 17. Shri Ajay Sharma
- 18. Shri Shah Mohd
- 19.Shri Sakal Bhushan
- 20. Shri Rajnish Raina
- 21.Ms. Shabeena Nazir
- 22. Shri Rohit Kohli
- 23. Shri Raman Sharma
- 24. Shri Anupam Raina
- 25.Ms. Shivani Jalali

By Order

(M.K. Sharma) 19 08 70 18
Registrar General (Officiating)

No: 44545-80/RG/LP

Dated: 19-08-2025

Copy to the:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu & Kashmir and Ladakh, Srinagar.
- 2. Secretary to Hon'ble Mr. /Mrs. Justice
 -for information of their Lordships.
- 3. Advocate General, UT of Jammu & Kashmir and Ladakh.4. Secretary, Bar Council of India, New Delhi.

- 5. President, High Court Bar Association, Jammu/Srinagarfor information.
- 6. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar.
- 7. Registrar Computer (I.T), High Court of Jammu & Kashmir and Ladakh, Srinagar.
- 8. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Srinagar.
- 9. Registrar Judicial, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar.
- 10. Principal District and Sessions Judge
- 11. Director, J&K Judicial Academy, Srinagar.
- 12. Registrar Administration, High Court of Jammu & Kashmir and Ladakh, Srinagar.
- 13. CPC, e-Courts, High Court of J&K & Ladakh, Jammu for getting the same uploaded on the official website of High Court of J&K and Ladakh.
- 14. Manager, Govt. Press, Srinagar, for publication in the next issue of Government Gazette.
- 15. Director Information, J&K, Jammu/Srinagar with the request to publish the above notification in the two Daily Newspapers i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar) and Daily Srinagar Times (Srinagar) and also in the newspaper having wide circulation in the Union Territory of Ladakh.
- 16. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.

(Mohammad Yasin Beigh)
Registrar Administration